

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 270 of 1995

New Delhi, dated this the 12th November, 1996

HON'BLE MR. S.R. ADIGE, MEMBER (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri J.R.Sharma,
S/o late Shri P.D.Sharma,
R/o A-3/145, Janakpuri,
New Delhi-110058.

.... APPLICANT

(None appeared)

VERSUS

1. Union of India through
the Secretary,
Ministry of Home Affairs,
North Block,
New Delhi.

2. The Director General,
Central Industrial Security Force,
Ministry of Home Affairs,
13, CGO Complex, Lodhi Road,
New Delhi-110003. RESPONDENTS

(None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

We note that the applicant was absent on 14.5.1996, 17.7.96 and again on 23.9.1996. To-day also the applicant failed to appear even on the second call, which is ^{his} fourth ~~date of~~ ~~consecutive~~ absent. It appears that the applicant is not interested in pursuing the case. Accordingly the O.A. is dismissed for default and non-prosecution.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)
/GK/

S.R. Adige

(S.R. Adige)
Member (A)